

7

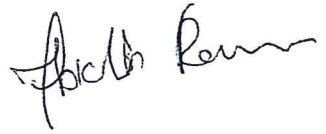
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/725/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGABHARTI
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	ABISHEK RAMAN for S. G. Suresh Kumar	counsel for the petitioner	
---	---	-------------------------------	---

ORDER

Counsel for petitioner present and stated that he has not sent a notice to the party directly. In the circumstances, the counsel for petitioner is directed to send private notice to the respondent and file an affidavit in proof of delivery by the next date of hearing. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)